

**In The Central Administrative Tribunal,
Jaipur Bench, Jaipur**

GA/TA/MP. No. 450 /1993 in OA 511 /93)
Babuddin Versus U.O. & Others

Date of Order	Orders
	This is an M.P. (in OA, No. — /93) for permission to file joint application in the OA. It is in order. S.O. / (J) <i>Temp/B</i> <i>2/26/8</i>
<u>27-8/93</u>	None present for Applicant present in person Register & Put up in Court for admission on <u>2-9-93</u> app OA /93 REGISTRAR C.A.T., JAIPUR <u>2.9.93</u> vs. J.K. Kaushik, Counsel for the petitioners. Heard. MR for joining together and for permission to file a joint petition is accepted. The MR stands disposed of accordingly.  (O. P. Sharma) Administrative Member  Gopal Krishna Member (Judl.) Copy sent to the app. and & imp. (M. Bhandari or Widow <u>6552</u>, <u>6558</u> Date <u>15-2-93</u>